

GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS

LOK SABHA
UNSTARRED QUESTION NO.2542

TO BE ANSWERED ON THE 15TH DECEMBER, 2015/AGRAHAYANA 24,1937 (SAKA)

VEHICLE THEFT

2542. SHRI SULTAN AHMED:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether cases of vehicle thefts are on the rise in the NCT of Delhi;

(b) if so, the total number of such cases reported and vehicles traced/untraced, the steps taken to trace all the vehicles and the total number of accused arrested and action taken against them along with gangs busted in this regard during each of the last three years and the current year; and

(c) the corrective measures taken to stop such cases in future?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI HARIBHAI PARATHIBHAI CHAUDHARY)

(a) to (c): Number of cases of Motor Vehicle theft reported to Delhi Police along with vehicles stolen, recovered / traced and number of persons arrested (including gangs), persons challaned and auto lifter gangs busted during 2012 to 2014 and 2015 (Upto 31.10.2015) are as under: -

Year	Cases reported	Vehicles stolen	Vehicles recovered	Persons arrested	Persons challaned	Number of Auto lifter gangs busted
2012	14391	14446	2679	4277	3406	28
2013	14916	14936	2007	3375	2490	10
2014	23384	23411	2425	3309	1964	2
2015 (Up to 31.10.15)	26576	26650	1676	1469	780	13

Investigation is reportedly conducted in a scientific and professional manner by Delhi Police to get the accused persons convicted. Delhi Police has reported that their senior officers supervise investigation of these cases and special efforts are being made by specialized units viz. Crime & Special Cell to solve the unsolved cases. 'Anti Auto Theft Squad' (AATS) has been established in all the districts of Delhi Police. Delhi Police also seeks public cooperation in solving such crimes through community policing schemes such as the Eyes & Ears Scheme. Interstate Coordination Meetings are organized by Delhi Police on quarterly basis for sharing of intelligence and crime-criminal information and also for making joint action plan on the interstate crime issues. Delhi Police has also launched a web-based M.V. (Motor Vehicles) App to avert the routine manual processes involved in reporting the theft of vehicle, getting an FIR registered, obtaining the final police report and claiming insurance.

In addition, the following measures have been taken by Delhi Police for prevention of theft of vehicles in Delhi :

- Enhanced police presence and patrolling.
- Identification of vulnerable areas based on crime pattern in the jurisdiction of each police station.
- Targeted checking of youth on motor bikes.
- Gathering of macro-intelligence by District police as well as specialized units on the operation of criminal gangs.
- Closer surveillance on known-criminals.
- State Transport Authority has been requested not to register second hand vehicles without receiving NOC from the concerned authority.
- Barriers/"Nakas" in affected and vulnerable areas.